

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(22) T.C.P.(I.B)-520/9/(MB)/2017

CORAM:

Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2018

NAME OF THE PARTIES: Steelfab Scaffoldings & Engineering Pvt. Ltd.  
V/s.  
DKP Engineers & Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 OF THE INSOLVENCY AND  
BANKRUPTCY CODE, 2016.

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**ORDER**

1. The Learned Counsel of both the sides are present.
2. By consent the matter is adjourned to **26.11.2018**.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**09.10.2018**

HHS